

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : VASTUKALA INFRATECH PVT LTD V/S ROC

SECTION : 252(3) OF COMPANIES ACT 2013

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PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : MUDIT AGNIHOTRI, NAMIT SRIVASTAVA

COUNSEL FOR RESPONDENT : PRADEEP SINGH SISODIA

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The matter was taken through Video Conferencing.

Heard Sh. Mohit Agnihotri alongwith Sh. Namit Srivastava, Ld. Counsel for the Appellant and Sh. Shivendra Bahadur holding brief of Sh. Pradeep Singh Sisodia, Ld. CGSC for the ROC.

Perusal of the earlier order of this Court dated 17.03.2021 shows that on the last occasion, none appeared on behalf of the ROC and, therefore, necessary order was passed, which has not been complied with till date.

Accordingly, put up in the week commencing 20<sup>th</sup> August, 2021 before the Regular Court/Video Conferencing, by which time the aforesaid order of this Tribunal dated 17.03.2021 be complied with.

Dated : 14.07.2021

  
JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)

Typed by :  
Shubham Kr. Singh  
(PS)